

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.316

IA-3556/2021 IA-288/2022

In

IB-1718(ND)/2019

IN THE MATTER OF:

M/s. M.R. Industries Services

Vs.

M/s. HI Rise Infratech Pvt. Ltd.

.... APPLICANT/PETITIONER

.... RESPONDENT

SECTION

U/s 9 IBC code 2016

Order delivered on 09.11.2023

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :

For the Liquidator : Ms. Rishi Singhal, Advocate

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 28.11.2023.

Sd/-
(Court Officer)